

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 09<sup>th</sup> August, 2017

Time : 10.30 A.M.

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 103/2016(CZ)	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Zubia Sajid, Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 11/2017(CZ) <b>(M.A.No.336/17)</b>	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv. Mr. H.Y.Mehta, Adv. Mr. Sachin K. Verma, Adv. Mr. Furqan Khan, Adv. Mr. Basit Khan, Adv.	
3.	Original Application No. 18/2017(CZ) <b>(M.A.No.76/17)</b>	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
4.	Original Application No. 55/2017(CZ)	Nitin Tiwari Vs Navin Jain & 4 Ors.	Mr. Nitin Prasad in Person, Applicant in person. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 79/2017(CZ)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
6.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
7.	Original Application No. 56/2017(CZ)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
8.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b> <b>(M.A.No.324/17)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	

10.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) <b>(M.A.No.121/17)</b>	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.
		Vinod kumar kori Vs. State of M.P. & Ors.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)